

(c) Both the Arms Act and Rules were duly published in the official gazette.

be laid on the Table of the House in due course.

D.I.R. and Preventive Detention Act

484. { Shri Umanath:
Shri Imbichibava:
Shri Nambiar:
Shri Sivamurthi Swamy:
Shri Kishen Pattnayak:
Shri Ram Sewak Yadav:

Will the Minister of Home Affairs be pleased to state:

(a) the number of persons held in detention under D.I.R. and the Preventive Detention Act, 1950 in different States and their classification according to their political affiliations as on the 31st October, 1964; and

(b) the total number of detenues arrested during 1964 as on the 31st October, 1964 in connection with the industrial dispute?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-3452/64].

Educational Grants from U.S.A.

485. { Shri Umanath:
Shri A. K. Gopalan:
Shri Imbichibava:

Will the Minister of Education be pleased to state:

(a) the total amount of grants received from U.S. official and non-official agencies by the various educational institutes in India during 1960-61, 1961-62, 1962-63 and 1963-64;

(b) whether Government were consulted before these grants were offered; and

(c) whether Government have any proposal to ensure that the grants are utilised properly?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The information is being collected and will

Recruitment

486. **Shri Karni Singhji:** Will the Minister of Home Affairs be pleased to state:

(a) the number of employees recruited by the various Ministries of the Government of India for non-Plan and non-Security purposes during June, 1963 to July, 1964 after the ban was imposed on the creation of new posts; and

(b) whether any sample survey was carried out by the Administrative Reforms Division to re-assess the staff requirements of different Ministries?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The required information is being collected and will be laid on the Table of the House.

(b) The task of conducting reviews (work measurement studies) of the staffing position of various Ministries/Offices of the Government of India is done by the Staff Inspection Unit of the Ministry of Finance (Department of Expenditure), and not by the Administrative Reforms Division of the Ministry of Home Affairs. For the period from April to September, 1964 work measurement studies of 17 Departments/Offices were completed by the Staff Inspection Unit.

Refugees from Pak Occupied Kashmir

487. **Shri D. C. Sharma:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of cases of refugees from occupied areas of Jammu and Kashmir State registered for the *ex gratia* grant of Rs. 3,500 and the number who have been given this grant; and

(b) the number of those who still remain registered for the grant and the time it will take to give them the grants?